GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1709 TO BE ANSWERED ON 30TH JULY, 2025

FOOD SUBSIDY ARREARS FOR STATES

1709. SHRI SAUMITRA KHAN: SHRI SANATAN PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any outstanding amount of food subsidy against West Bengal and Uttar Pradesh to be released under schemes like National Food Security Act (NFSA), Pradhan Mantri Garib Kalyan Yojana (PMGKAY), Integrated Child Development Services (ICDS) and Public Distribution System (PDS);
- (b) if so, the details of the total outstanding funds along with the reasons for delay in the release of said funds;
- (c) the expected time frame for the release of the said funds;
- (d) whether the welfare schemes and food distribution system have been affected in the said States due to the said delay; and
- (e) the steps taken by the Governments to ensure timely disbursement of food subsidy to West Bengal, Uttar Pradesh and the other States?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (d): Payment of admissible amount to States for Central Pool procurement of food grains is made by Food Corporation of India(FCI) on the basis of the claims made by State Governments and their agencies as per the Cost Sheet, which includes Minimum Support Price (MSP) of the food grain and other incidentals. Further, provisional food subsidy is released to States that have opted for Decentralized Procurement (DCP) mode, including West Bengal, on the basis of their quarterly food subsidy claims, which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains under various Central Schemes, Food Corporation of India's reconciliation, utilization Certificates received, implementation of guidelines issued by Government of India, economic cost of food grains etc. Despite pendency

of compliance to certain guidelines by the State, Department of Food and Public Distribution (DFPD), Government of India has been continuously releasing the admissible amount of funds to the Government of West Bengal against their claims. Rs.6,162.66 Crore, Rs.7,115.17 Crore, Rs.226.32 Crore and Rs.9598.55 Crore and Rs.78.04 Crore have been released to the State Government during the financial years 2021-22, 2022-23, 2023-24, 2024-25 and 2025-26 (till 28.07.2025) respectively.

Further, as Uttar Pradesh has adopted non DCP mode of procurement, no subsidy is being released by DFPD. However, for distribution of Coarse grains by State Government of Uttar Pardesh, Rs.119.92 Crore was released during FY 2025-26 (till 28.07.2025).

(e) For timely release of food subsidy claims and the issuance of provisional cost sheets, the DFPD has launched an online portal namely the Subsidy Claim Application for NFSA (SCAN) on 05.12.2024 and all the claims are being processed and settled through SCAN portal only.
